

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH

....
Registration O.A. No. 1109/ 1988

Anil Kumar Sharma Applicant

Versus

Union of India & Other ... Respondents

Hon' Mr. K.J. Raman, A.M.
Hon' Mr. D.K. Agrawal, J.M.

(By Hon' Mr. D.K. Agrawal, J.M.)

This original application No. 1109 of 1988 under section 19 of the Central Administrative Tribunal Act. 1985 was filed on 29.9.88. Thereafter, the petition was neither admitted, nor a show cause notice issued to the respondents. The facts of the case are very simple. The applicant was selected by the Railway Service Commission for the post of Inspector of Works, but, under some arrangement entered into between him and the Department, he was appointed as S.O.M., thereafter, he was appointed as I.O.W. He is working as such. Lateron the applicant felt aggrieved by an order of the Department depriving the applicant of his seniority/ upgradation. The applicant made a representation on 22.9.87 for redress of his grievance. However, the representation has not been decided. The simpliciter prayer in this application is that, the respondents be directed to decide the representation as expeditiously as possible. We, therefore, admit this petition and direct the respondents No. 1 and 2 to decide the representation of the applicant dated 22-9-87 within 60 days from the date of the receipt of this order. The application is disposed of accordingly. *DK Agrawal*
J.M. *h.m.*
A.M.

(sns)
3.4.1989